

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI: DATED THE 29th May, 1978.

NOTIFICATION
(INCOME TAX)

No. 2325 (F.NO.187/11/78-IT.AI): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes, hereby makes the following amendments to the Schedule appended to its Notification No.679(F.No.187/2/74-IT.AI), dated 20th July, 1974 as amended from time to time.

Existing entries under column 3 against S.Nos.12 & 12A shall be substituted by the following entries:-

SCHEDULE

Commissioner of Income-tax's charge.	Headquarters	Jurisdiction
(1)	(2)	(3)
12. Karnataka-I.	Bangalore	1. Bellary Circle, Bellary 2. Belgaum Circle, Belgaum. 3. Bagalkot Circle, Bagalkot. 4. Bijapur Circle, Bijapur. 5. Circle-I, Bangalore. 6. Company Circle-II, IV, V & VI, Bangalore. 7. Dharwar Circle, Dharwar. 8. E.B. cum Income-tax Circle, Bangalore. 9. E.D. Qm Income-tax Circle, Hubli. 10. E.D. Qm Income-tax Circle, Mangalore. 11. Gadag Circle, Gadag. 12. Gulbarga Circle, Gulbarga. 13. Hospet Circle, Hospet. 14. Hubli Circle, Hubli. 15. Karwar Circle, Karwar. 16. Margao Circle, Margao. 17. Panaji Circle, Panaji. 18. Raichur Circle, Raichur. 19. Spl. Survey Circle, Bangalore. 20. Trust Circle, Bangalore.
2A Karnataka-II.	Bangalore.	1. Circle-II, Bangalore. 2. Can. Cir. I & III, Bangalore. 3. Circle-III, Bangalore. 4. Chickmagalur Circle, Chickmagalur. 5. Chitradurga Cir., Chitradurga. 6. Coorg Circle, Mercara. 7. Davanagere Cir. Davanagere. 8. Hassan Circle, Hassan. 9. Kolar Circle, Kolar. 10. Mandya Circle, Mandya. 11. Mangalore Cir. Mangalore. 12. Mysore Circle, Mysore.